

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: USHDEV INTERNATIONAL LIMITED Date of Commencement of Liquidation: 16-10-2025; List of Stakeholders as on Date: 09-06-2026; Name of IP: Mr. Trupalkumar Patel; Process Number: 1; Last 5 digitof registration number: 11907

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	909627719	10	909627719				Annexure 3
4	Unsecured financial creditors	14	101309828186	14	97350588785		3955064498		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	4501509	12	4453041		48468		Annexure 6
7	Operational creditors (Government Dues)	4	14495448920	4	14495448920				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	10215840011	12	9998119703		217720308		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		53	126935246345	52	122758238168	0	4172833274	0	